

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 601
IB-1619(ND)/2019
IA/5478/2021

IN THE MATTER OF:

M/s. Transrail Lighting Limited

...PETITIONER

Vs.

M/s. Zapdor Engineering Private Limited

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 15.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor

:Adv. Arjun Nanda.

For the Respondent/Corporate Debtor

:Adv. Anshuman Uphadyay, Adv.
Manish Kumar Mishra.

ORDER

IA/5478/2021

Ld. Counsel on behalf of the Financial Creditor is present and sought some time. Ld. Counsel on behalf of the Corporate Debtor is also present. In view of the request made by the Counsel for the Financial Creditor, list the matter on **13.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)